

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the abolition of capital punishment."

The motion was adopted.

PROF. MADHU DANDAVATE: Sir, I introduce the Bill.

15.03 hrs.

BOUNDARY COMMISSION BILL

PROF. MADHU DANDAVATE (Rajapur): Sir, I beg to move for leave to introduce a Bill to provide for the constitution of a permanent Boundary Commission to resolve inter-State boundary disputes between States and States and between Union Territories and States.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the constitution of a permanent Boundary Commission to resolve inter-State boundary disputes between States and States and between Union Territories and States."

The motion was adopted.

PROF. MADHU DANDAVATE: Sir, I introduce the Bill.

15.03 hrs.

PERSONAL LIBERTIES (RESTORATION) BILL*

PROF. MADHU DANDAVATE (Rajapur): Sir, I beg to move for leave to introduce a Bill further to amend the Indian Tele-

graph Act, 1885, and the Indian Post Office Act, 1898.

I seek leave to introduce this Bill so that no interception of mail is there.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Telegraph Act, 1885, and the Indian Post Office Act, 1898."

The motion was adopted.

PROF. MADHU DANDAVATE: Sir, I introduce the Bill.

15.04 hrs.

PRICE CONTROL BILL*

PROF. MADHU DANDAVATE (Rajapur): Sir, I beg to move for leave to introduce a Bill to control the prices of all essential consumer articles.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to control the prices of all essential consumer articles."

The motion was adopted.

PROF. MADHU DANDAVATE: Sir, I introduce the Bill.

MR. DEPUTY-SPEAKER: Mrs. Pramila Dandavate.

PROF. MADHU DANDAVATE (Rajapur): Sir, I beg to move for leave. . . .

MR. DEPUTY-SPEAKER: She is not here. I have no powers, Prof. Madhu Dandavate, otherwise, I would have allowed you.